

PRL. CIVIL JUDGE AND JMFC,HOSAKOTE

**In the Court of GIRISHA R B
ADDL. CIVIL JUDGE AND JMFC
Cause List Dated 27-04-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>Summons to cws</u>			
1) C.C.	723/2012		Assistant Public Prosecutor
2) C.C.	638/2013		APP
<u>HEARING</u>			
3) C.C.	197/2016		
4) C.C.	1691/2016		APP
5) C.C.	772/2017		APP
6) C.C.	178/2018		APP
<u>EVIDENCE..</u>			
7) C.C.	214/2010		
8) C.C.	920/2012		APP
9) C.C.	1214/2012		Asistant Public Prosecutor
10) C.C.	1459/2012		
11) C.C.	1466/2012		
12) C.C.	1488/2012		Asistant Public Prosecutor A.Narayanaswamy
13) C.C.	222/2014		APP
14) C.C.	223/2014		APP
15) C.C.	846/2014		App
16) C.C.	763/2015		APP
17) C.C.	27/2016		
18) C.C.	2033/2016		APP
19) C.C.	892/2017		APP
20) C.C.	893/2017		APP
21) C.C.	894/2017		APP
22) C.C.	1574/2017		APP
23) C.C.	1590/2017		APP
24) C.C.	1823/2017		APP
25) C.C.	26/2018		APP
<u>FRAMING OF CHARGE OR PLEA</u>			
26) C.C.	177/2018	PLEA	APP
27) C.C.	791/2018	CHARGE	APP
28) C.C.	315/2019	CHARGE	APP
29) C.C.	682/2019	PLEA	C N Madhu

30) C.C.	1068/2019 CHARGE	APP
<u>await report</u>		
31) C.C.	180/2010	APP
32) C.C.	202/2010	app
33) C.C.	205/2010	App
34) C.C.	206/2010	app
<u>Call on</u>		
35) C.C.	626/2014	APP
36) C.C.	1227/2017	APP
37) Crl.Misc.	295/2017	Harendra
<u>Hearing Before Charge</u>		
38) C.C.	335/2013	A Narayanaswamy
39) C.C.	452/2013	APP A Narayanaswamy
40) C.C.	663/2017	APP
41) C.C.	1270/2017	APP
42) C.C.	1585/2017	APP
43) C.C.	1342/2018	APP
44) C.C.	1254/2019	APP
<u>Steps</u>		
45) C.C.	1007/2012	H,M Govindaraju and S.Vanishree
<u>Summons to accused</u>		
46) C.C.	785/2017	APP
47) C.C.	1445/2017	APP
48) C.C.	1574/2019	APP
49) C.C.	2445/2019	PP
50) C.C.	1174/2020	APP
51) C.C.	2798/2020	APP
52) C.C.	3885/2020	APP
53) C.C.	3887/2020	APP
<u>Accused in JC</u>		
54) C.C.	3259/2021	APP
<u>Await summons</u>		
55) Crl.Misc.	205/2020	P Muniraja
<u>Issue NBW to accused</u>		
56) C.C.	713/2009	a
57) C.C.	846/2011	M.Venkataswamy
58) C.C.	1476/2012	
59) C.C.	1497/2013	A Narayanaswamy
60) C.C.	697/2014	APP
61) C.C.	80/2015	APP

62) C.C.	357/2016	
63) C.C.	1043/2017	APP
64) C.C.	755/2018	K V Srinivas
65) C.C.	2667/2019	PP
66) C.C.	4792/2020	APP

PRL. CIVIL JUDGE AND JMFC,HOSAKOTE

In the Court of Vinayak Mayannavar

PRL. CIVIL JUDGE AND JMFC

Cause List Dated 27-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>Summons to cws</u>			
1) C.C.	850/2013		APP
2) C.C.	542/2015		APP
3) C.C.	514/2017		APP
<u>Verify draft</u>			
4) Crl.Misc.	259/2017		N K Prakash
<u>HEARING</u>			
5) C.C.	61/2015		APP
6) Crl.Misc.	283/2017		C Gnanendra Ballal
7) Crl.Misc.	305/2017		B Sadashivachari
8) Crl.Misc.	202/2018		Harendra
9) Crl.Misc.	198/2019		K B Ramanjinappa
10) P.C.R.	83/2020		H M Ananda Kumar
<u>EVIDENCE..</u>			
11) C.C.	414/2017		APP
12) C.C.	1805/2017		Doddegowda H S
13) C.C.	1806/2017		Doddegowda H S
14) C.C.	862/2018		APP
<u>FIRST HEARING</u>			
15) C.C.	1093/2020		APP
16) C.C.	1096/2020		APP
<u>FRAMING OF CHARGE OR PLEA</u>			
17) C.C.	219/2015		APP
18) C.C.	733/2016		APP
19) C.C.	1527/2016		APP
20) C.C.	1999/2016		APP
21) C.C.	1400/2017		APP
22) C.C.	272/2018		APP
23) C.C.	399/2018		APP
24) C.C.	534/2018		APP
25) C.C.	537/2018		APP
26) C.C.	799/2018		APP
27) C.C.	943/2018		M Venkataswamy

28) C.C.	696/2019	APP
29) C.C.	1174/2019	APP
<u>ACCUSED STATEMENT u/s 313 CrPC</u>		
30) C.C.	291/2015	Bharath kumar V
<u>Await Notice</u>		
31) Crl.Misc.	166/2019	N D Jayalakshmi
<u>await report</u>		
32) P.C.R.	134/2020	Harendra
<u>Call on</u>		
33) C.C.	304/2015	APP
34) C.C.	607/2016	APP
35) C.C.	613/2016	APP
36) C.C.	692/2016	
37) C.C.	1684/2017	A G Nagaraja
38) C.C.	1721/2017	A G Nagaraja
39) Crl.Misc.	244/2019	K Narayanaswamy
40) C.C.	88/2021	H M Govindaraju
41) C.C.	2158/2021	APP
<u>Hearing Before Charge</u>		
42) C.C.	1618/2014	
43) C.C.	1620/2014	
44) C.C.	254/2015	APP
45) C.C.	248/2018	APP
46) C.C.	356/2019	APP
47) C.C.	394/2019	APP
<u>Steps</u>		
48) Crl.Misc.	226/2017	T C Narayanaswamy
<u>Summons to accused</u>		
49) C.C.	83/2018	A G Nagaraja
50) C.C.	1202/2019	APP
51) C.C.	1824/2019	M Venkataswamy
52) C.C.	2284/2019	APP
53) C.C.	2535/2019	APP
54) C.C.	258/2020	K Ramesh
55) C.C.	1007/2020	APP
56) C.C.	1008/2020	APP
57) C.C.	1009/2020	APP
58) C.C.	1010/2020	APP
59) C.C.	4421/2020	APP
60) C.C.	4422/2020	APP
61) C.C.	23/2021	APP
62) C.C.	80/2021	APP

63) C.C.	123/2021	APP
64) C.C.	195/2021	APP
65) C.C.	261/2021	APP
<u>sworn statement</u>		
66) P.C.R.	110/2020	M Subramanya
67) P.C.R.	93/2021	T V Anjinappa
68) P.C.R.	98/2021	T C Narayanaswamy
<u>Cross of pw</u>		
69) Crl.Misc.	148/2014	N Govinda Gowda and Associates
70) C.C.	339/2015	Ramesh K
71) C.C.	1871/2016	B Lakhmi kanthappa
72) Crl.Misc.	141/2017	Harendra
73) C.C.	1033/2017	Mylaraiah associates
74) C.C.	1549/2017	C N Narayan
<u>FINE LAVY WARRANT</u>		
75) Crl.Misc.	251/2016	Harendra
<u>Issue NBW to accused</u>		
76) C.C.	150/2014	Govinda Gowda and Associates
77) C.C.	1348/2015	
<u>Issue NBW against C W</u>		
78) C.C.	587/2016	
<u>Issue NBW to accused</u>		
79) C.C.	610/2016	APP
80) C.C.	659/2016	
81) C.C.	662/2016	
82) C.C.	1139/2016	APP
83) C.C.	1521/2016	APP
84) C.C.	1780/2016	APP
85) C.C.	142/2017	APP
86) C.C.	447/2017	APP
87) C.C.	939/2017	APP
88) C.C.	1309/2017	APP
89) C.C.	1345/2017	APP
90) C.C.	529/2018	APP
91) C.C.	535/2018	APP
92) C.C.	1019/2018	APP
93) C.C.	1642/2018	H M Ananda Kumar
94) C.C.	67/2019	APP
95) C.C.	1140/2019	B Lakhmi kanthappa

96) C.C.	4820/2020	C N Narayan
<u>Issue summons through RPAD</u>		
97) C.C.	193/2021	KB Ramanjinappa
<u>Notice to Respondent</u>		
98) Crl.Misc.	279/2016	APP
99) Crl.Misc.	53/2020	N K Prakash
100) Crl.Misc.	102/2021	Anand M
101) Crl.Misc.	103/2021	Anand M
<u>Paper publication</u>		
102) Crl.Misc.	144/2018	B.G.Ganesh Murthy
103) Crl.Misc.	264/2018	N K Prakash
<u>Petitioner evidence</u>		
104) Crl.Misc.	358/2017	A C Subramanya